

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :24-06-2025

Date : 24.06.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	48441/2025	24.06.2025	ABLAPL-6957/2025	B. N. SAHU	C.O.		Order Dtd. 2025-06-20		(Seat No-)
2	48442/2025	24.06.2025	ABLAPL-6877/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-08-08	BAIL-2	(Seat No-10)
3	48443/2025	24.06.2025	ABLAPL-6879/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-10)
4	48444/2025	24.06.2025	ABLAPL-6881/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-10)
5	48445/2025	24.06.2025	ABLAPL-6883/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-11)
6	48446/2025	24.06.2025	ABLAPL-6910/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-08-07		(Seat No-11)
7	48447/2025	24.06.2025	ABLAPL-6739/2025	RASHMI PRAVA DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-9)
8	48450/2025	24.06.2025	ABLAPL-6943/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-17)
9	48451/2025	24.06.2025	ABLAPL-6736/2025	BIKRAM BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-8)
10	48458/2025	24.06.2025	ABLAPL-6931/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-1	(Seat No-3)
11	48459/2025	24.06.2025	ABLAPL-6937/2025	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-3)
12	48461/2025	24.06.2025	ABLAPL-6757/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-3)
13	48462/2025	24.06.2025	ABLAPL-6765/2025	PK MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-10)
14	48463/2025	24.06.2025	ABLAPL-6764/2025	B RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-10)
15	48464/2025	24.06.2025	ABLAPL-6763/2025	B RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-1	(Seat No-2)
16	48465/2025	24.06.2025	ABLAPL-	B RANA	C.O.	COURT NO.	Order Dtd.	BAIL-2	(Seat

			6761/2025			17	2025-06-20		No-10)
17	48466/2025	24.06.2025	ABLAPL-6754/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-10)
18	48467/2025	24.06.2025	ABLAPL-6752/2025	B DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-10)
19	48468/2025	24.06.2025	ABLAPL-6750/2025	M DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-12)
20	48470/2025	24.06.2025	ABLAPL-6746/2025	MK MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-11)
21	48471/2025	24.06.2025	ABLAPL-6744/2025	MK MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-11)
22	48472/2025	24.06.2025	ABLAPL-6952/2025	BC PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-11)
23	48473/2025	24.06.2025	ABLAPL-6762/2025	C SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-11)
24	48475/2025	24.06.2025	ABLAPL-6928/2025	K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-10)
25	48476/2025	24.06.2025	ABLAPL-6946/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-10)
26	48477/2025	24.06.2025	ABLAPL-6759/2025	R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-10)
27	48479/2025	24.06.2025	CRLMP-231/2025	S N GAYA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	WRIT BRANCH-8	(Seat No-41)
28	48480/2025	24.06.2025	CONTC-2461/2025	M/S KAMALA KANTA NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-41)
29	48481/2025	24.06.2025	CONTC-2395/2025	RAMESH KUMAR MUKHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-41)
30	48484/2025	24.06.2025	CRLMC-1760/2025	R.K.MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-41)
31	48486/2025	24.06.2025	CONTC-1775/2025	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20		(Seat No-41)
32	48487/2025	24.06.2025	BLAPL-5245/2025	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20	BAIL-1	(Seat No-3)
33	48488/2025	24.06.2025	CRLMC-1971/2025	G.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20		(Seat No-3)
34	48489/2025	24.06.2025	CRLREV-243/2025	K.N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-19		(Seat No-3)

35	48490/2025	24.06.2025	CRLREV-188/2025	L.ACHARI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-17		(Seat No-3)
36	48491/2025	24.06.2025	CRLREV-267/2025	BIJAY KU. DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-17		(Seat No-3)
37	48492/2025	24.06.2025	CRLREV-257/2025	G.JAYASINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-24		(Seat No-3)
38	48493/2025	24.06.2025	TRP (C) - 156/2025	M.R.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2025-07-21	M.J.C.	(Seat No-6)
39	48494/2025	24.06.2025	CRLA-420/2025	SURESH CH SUNDARAY	C.O.	COURT NO. 23	Order Dtd. 2025-08-04		(Seat No-6)
40	48495/2025	24.06.2025	CMP-218/2025	P.K.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-28		(Seat No-6)
41	48496/2025	24.06.2025	WP (C) - 16006/2025	SUBAS SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-06-20	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
42	48497/2025	24.06.2025	CRLMC-2033/2025	M.R.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-06-20	CRIMINAL MISC	(Seat No-3)
43	48498/2025	24.06.2025	CRLMC-1549/2025	R.K.SARANGI	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
44	48499/2025	24.06.2025	CRLMC-1764/2025	R.K.SARANGI	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
45	48500/2025	24.06.2025	CRLMC-1720/2025	M.R.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
46	48501/2025	24.06.2025	WP (C) - 21280/2024	M K RATH	C.O.	COURT NO. 21	Order Dtd. 2025-06-19		(Seat No-3)
47	48503/2025	24.06.2025	CRLMC-1871/2025	M.SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
48	48504/2025	24.06.2025	CRLMC-2135/2025	S.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
49	48505/2025	24.06.2025	CRLMC-1863/2025	D.P.DASH	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
50	48506/2025	24.06.2025	CRLMC-1853/2025	D.P.DASH	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
51	48508/2025	24.06.2025	BLAPL-1519/2025	N C ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
52	48509/2025	24.06.2025	CRLMC-2060/2025	H.P.OJHA	C.O.	COURT NO. 21	Order Dtd. 2025-06-19		(Seat No-3)
53	48511/2025	24.06.2025	BLAPL-1373/2025	N C ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
54	48512/2025	24.06.2025	CRLMP-228/2025	B.PARIDA	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
55	48513/2025	24.06.2025	CRLMP-224/2025	B.TRIPATHY	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
56	48514/2025	24.06.2025	CRLMP-214/2025	B.TRIPATHY	C.O.	COURT NO. 21	Order Dtd. 2025-06-19		(Seat No-3)
57	48516/2025	24.06.2025	CRLMP-1759/2024	R.K.ROUTRAY	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
58	48517/2025	24.06.2025	CONTC-2354/2025	J.K.MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-3)
59	48518/2025	24.06.2025	CONTC-	ARUP KUMAR	C.O.	COURT NO.	Order Dtd.	CONTEMPT	(Seat

			1715/2025	BARIK		21	2025-06-20		No-4)
60	48519/2025	24.06.2025	CONTC-2054/2025	ASHOK KUMAR MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-4)
61	48520/2025	24.06.2025	CONTC-2032/2025	DR.PURUSOTTAM CHULI	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-4)
62	48521/2025	24.06.2025	CONTC-1732/2025	BISWAJIT SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-4)
63	48522/2025	24.06.2025	CONTC-212/2025	R.CH.ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-4)
64	48523/2025	24.06.2025	CONTC-1739/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-4)
65	48524/2025	24.06.2025	CONTC-2514/2025	D.BISWAL	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-4)
66	48525/2025	24.06.2025	FAO-259/2025	N.K.ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-07-17	MISC. APPEAL SEC.	(Seat No-2)
67	48526/2025	24.06.2025	CMP-712/2025	P.K.MISHRA	C.O.	COURT NO. 6	Order Dtd. 2025-06-20		(Seat No-2)
68	48527/2025	24.06.2025	CMP-855/2025	C.R.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-06-20 Judgement Dtd. 2025-06-20,		(Seat No-2)
69	48528/2025	24.06.2025	CMP-593/2025	P.R.SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-08-08		(Seat No-2)
70	48529/2025	24.06.2025	CRLMC-1633/2025	S.K.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-2)
71	48530/2025	24.06.2025	WP (C) - 7854/2004	P K DAS	C.O.	COURT NO. 20	Order Dtd. 2025-07-08	WRIT BRANCH-1	(Seat No-3)
72	48531/2025	24.06.2025	CRLMC-1555/2025	P.K.ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2025-06-19	CRIMINAL MISC	(Seat No-7)
73	48532/2025	24.06.2025	WP (C) - 15797/2025	KSHITISH	C.O.	COURT NO. 20	Order Dtd. 2025-06-23		(Seat No-7)
74	48533/2025	24.06.2025	CONTC-2169/2025	J.K.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2025-06-20		(Seat No-7)
75	48535/2025	24.06.2025	WP (C) - 14856/2025	ABINASH SWAIN	C.O.	COURT NO. 20	Order Dtd. 2025-06-23		(Seat No-7)
76	48536/2025	24.06.2025	WP (C) - 13039/2025	K R JENA	C.O.	COURT NO. 21	Order Dtd. 2025-07-29		(Seat No-7)
77	48538/2025	24.06.2025	WP (C) - 16782/2025	S BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-07-31		(Seat No-7)
78	48539/2025	24.06.2025	WP (C) - 16781/2025	S BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-07-31	WRIT BRANCH-1	(Seat No-3)
79	48540/2025	24.06.2025	WP (C) - 16514/2025	S K DASH	C.O.	COURT NO. 21	Order Dtd. 2025-06-23	WRIT BRANCH-7	(Seat No-5)
80	48541/2025	24.06.2025	WP (C) - 16805/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-07-30	WRIT BRANCH-2	(Seat No-7)
81	48542/2025	24.06.2025	WP (C) - 16762/2025	S BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-07-31		(Seat No-7)
82	48543/2025	24.06.2025	WP (C) - 16730/2025	S BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-07-31		(Seat No-7)

83	48544/2025	24.06.2025	WP (C) - 16764/2025	S BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-07-31	WRIT BRANCH-3	(Seat No-28)
84	48545/2025	24.06.2025	WP (C) - 16682/2025	JYOTIRANJAN SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-06-23		(Seat No-28)
85	48546/2025	24.06.2025	RSA-405/2004	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-06-23	SECOND APPEAL	(Seat No-2)
86	48547/2025	24.06.2025	WP (C) - 13992/2025	MANOJ KUMAR PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-05-15	WRIT BRANCH-2	(Seat No-45)
87	48548/2025	24.06.2025	WP (C) - 11320/2024	K.SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-06-20	WRIT BRANCH-4	(Seat No-46)
88	48549/2025	24.06.2025	WP (C) - 14477/2022	S.R.BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-06-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
89	48551/2025	24.06.2025	ARBP-63/2022	D.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-10	M.J.C.	(Seat No-1)
90	48553/2025	24.06.2025	ARBP-63/2022	SUBAS SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-10	M.J.C.	(Seat No-1)
91	48554/2025	24.06.2025	WP (C) - 15501/2025	SANJAY KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06-20	WRIT BRANCH-2	(Seat No-6)
92	48564/2025	24.06.2025	WP (C) - 7997/2025	MADAN DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06-19		(Seat No-6)
93	48566/2025	24.06.2025	WP (C) - 16980/2025	K.C.MAJHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06-23	WRIT BRANCH-7	(Seat No-5)
94	48568/2025	24.06.2025	WP (C) - 17021/2025	P.K.DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-06-23		(Seat No-5)
95	48571/2025	24.06.2025	BLAPL-3135/2025	DK BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-06-20	BAIL-1	(Seat No-4)
96	48572/2025	24.06.2025	WP (C) - 16718/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
97	48573/2025	24.06.2025	BLAPL-1908/2025	PK ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-06-20	BAIL-2	(Seat No-11)
98	48575/2025	24.06.2025	WP (C) - 15342/2025	L.K.NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-08-11	WRIT BRANCH-5	(Seat No-47)
99	48576/2025	24.06.2025	BLAPL-1311/2025	ADHIRAJ MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-20	BAIL-1	(Seat No-6)
100	48578/2025	24.06.2025	WP (C) - 15781/2025	S.C.D DASH	C.O.	COURT NO. 6	Order Dtd. 2025-06-20		(Seat No-6)
101	48580/2025	24.06.2025	WP (C) -	B.K.PANDA	C.O.	COURT NO.	Order Dtd.		(Seat

			21280/2024			6	2025-06-19		No-6)
102	48581/2025	24.06.2025	CRLMP-726/2025	S.K.MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2025-06-20		(Seat No-6)
103	48584/2025	24.06.2025	CRLMP-704/2025	H.K.PATRA	C.O.	COURT NO. 6	Order Dtd. 2025-06-19		(Seat No-6)
104	48587/2025	24.06.2025	CRLMP-696/2025	HARIHAR PANIGRAHI	C.O.	COURT NO. 2	Order Dtd. 2025-07-10		(Seat No-6)
105	48590/2025	24.06.2025	CRLA-676/2025	HARIHAR SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2025-08-18		(Seat No-6)
106	48594/2025	24.06.2025	CRLMP-470/2025	B.K.PATI	C.O.	COURT NO. 2	Order Dtd. 2025-06-20		(Seat No-6)
107	48595/2025	24.06.2025	CRLMP-370/2025	H.K.PATRA	C.O.	COURT NO. 2	Order Dtd. 2025-06-20		(Seat No-6)
108	48598/2025	24.06.2025	CRLMP-315/2025	T.K.J.SAMANTA	C.O.	COURT NO. 2	Order Dtd. 2025-06-20		(Seat No-6)
109	48600/2025	24.06.2025	CRLMP-302/2025	B.K.ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2025-06-20		(Seat No-6)
110	48601/2025	24.06.2025	CRLMP-246/2025	A.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2025-06-20		(Seat No-6)
111	48602/2025	24.06.2025	CRLMP-237/2025	M.R.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2025-06-20	WRIT BRANCH-8	(Seat No-41)
112	48607/2025	24.06.2025	CONTC-1815/2025	D BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-06-23		(Seat No-41)
113	48608/2025	24.06.2025	WP (C) - 15819/2024	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-06-19	WRIT BRANCH-7	(Seat No-15)
114	48610/2025	24.06.2025	WP (C) - 14169/2025	G D MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-06-23		(Seat No-15)
115	48611/2025	24.06.2025	WP (C) - 14168/2025	G D MALLICK	C.O.	COURT NO. 2	Order Dtd. 2025-06-23		(Seat No-15)
116	48613/2025	24.06.2025	CONTC-1814/2025	D BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-06-23		(Seat No-15)
117	48614/2025	24.06.2025	CONTC-1813/2025	D BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-06-23	CONTEMPT	(Seat No-4)
118	48615/2025	24.06.2025	CONTC-1846/2025	N R PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-06-23		(Seat No-4)
119	48616/2025	24.06.2025	WP (C) - 14676/2025	P.K.MISHRA	C.O.	COURT NO. 2	Order Dtd. 2025-06-23		(Seat No-4)
120	48617/2025	24.06.2025	WP (C) - 13951/2025	P.CHULI	C.O.	COURT NO. 2	Order Dtd. 2025-06-23		(Seat No-4)
121	48618/2025	24.06.2025	CONTC-1861/2025	D K PANDA	C.O.	COURT NO. 2	Order Dtd. 2025-06-23		(Seat No-4)
122	48619/2025	24.06.2025	WP (C) - 16570/2025	K.PARIDA	C.O.	COURT NO. 2	Order Dtd. 2025-06-23	WRIT BRANCH-1	(Seat No-3)
123	48620/2025	24.06.2025	CONTC-1816/2025	D BISWAL	C.O.	COURT NO. 2	Order Dtd. 2025-06-23		(Seat No-3)

124	48621/2025	24.06.2025	WP (C) - 14441/2025	H.K.MOHANTA	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 101)
125	48623/2025	24.06.2025	WP (C) - 16552/2025	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-7	(Seat No- 10)
126	48625/2025	24.06.2025	WP (C) - 14403/2025	B.D.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No- 10)
127	48627/2025	24.06.2025	WP (C) - 16687/2025	N.SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No- 10)
128	48628/2025	24.06.2025	WP (C) - 16734/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12-31		(Seat No- 10)
129	48631/2025	24.06.2025	WP (C) - 16391/2025	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 116)
130	48633/2025	24.06.2025	WP (C) - 14176/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No- 116)
131	48634/2025	24.06.2025	WP (C) - 16304/2025	S.GUPTA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-6	(Seat No- 26)
132	48636/2025	24.06.2025	WP (C) - 14174/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-6	(Seat No- 24)
133	48637/2025	24.06.2025	WP (C) - 16624/2025	P.K.JENA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No- 24)
134	48639/2025	24.06.2025	WP (C) - 14159/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-6	(Seat No- 24)
135	48640/2025	24.06.2025	WP (C) - 16553/2025	S.GUPTA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-1	(Seat No-2)
136	48641/2025	24.06.2025	WP (C) - 14161/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-6	(Seat No- 24)
137	48642/2025	24.06.2025	WP (C) - 16555/2025	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-6	(Seat No- 26)
138	48643/2025	24.06.2025	WP (C) - 14162/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No- 26)
139	48644/2025	24.06.2025	WP (C) - 14164/2025	G D MALLICK	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No- 26)
140	48645/2025	24.06.2025	CRLA- 452/2024	A.K.SAHOO	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No- 10)
141	48646/2025	24.06.2025	WP (C) - 14167/2025	G D MALLICK	C.O.	COURT NO. 7	Order Dtd. 2025-06-23		(Seat No-

									10)
142	48647/2025	24.06.2025	WP (C) - 16154/2025	D. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2025-06-23	WRIT BRANCH-1	(Seat No-1)
143	48648/2025	24.06.2025	MACA- 975/2023	S R OJHA	C.O.	COURT NO. 7	Order Dtd. 2025-06-19	MISC. APPEAL SEC.	(Seat No-1)
144	48649/2025	24.06.2025	WP (C) - 14424/2025	K.K.RATH	C.O.	COURT NO. 7	Order Dtd. 2025-06-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
145	48650/2025	24.06.2025	WP (C) - 12819/2025	G.N.SETHI	C.O.	COURT NO. 7	Order Dtd. 2025-06-23	WRIT BRANCH-6	(Seat No- 35)
146	48651/2025	24.06.2025	MACA- 975/2023	P B SINHA	C.O.	COURT NO. 7	Order Dtd. 2025-06-19	MISC. APPEAL SEC.	(Seat No-1)
147	48652/2025	24.06.2025	WP (C) - 9767/2025	S.K.RATH	C.O.	COURT NO. 25	Order Dtd. 2025-08-04	WRIT BRANCH-7	(Seat No-5)
148	48653/2025	24.06.2025	WP (C) - 13059/2025	B K SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-8	(Seat No- 42)
149	48654/2025	24.06.2025	WP (C) - 5060/2025	B.N.SAHU	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-1	(Seat No-3)
150	48655/2025	24.06.2025	WP (C) - 32406/2024	P.K.DUTTA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 104)
151	48656/2025	24.06.2025	WP (C) - 21717/2013	P.K.MISHRA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	WRIT BRANCH-4	(Seat No- 38)
152	48657/2025	24.06.2025	CONTC- 1848/2025	K.PARIDA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No- 38)
153	48658/2025	24.06.2025	CONTC- 1880/2025	S.K.ROUT	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No- 38)
154	48659/2025	24.06.2025	CONTC- 1177/2025	T.SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No- 38)
155	48660/2025	24.06.2025	WP (C) - 13691/2025	A DAS	C.O.	COURT NO. 25	Order Dtd. 2025-06-20	WRIT BRANCH-2	(Seat No- 45)
156	48662/2025	24.06.2025	MACA- 79/2021	B.MAHALI	C.O.	COURT NO. 25	Order Dtd. 2025-05-08	MISC. APPEAL SEC.	(Seat No-7)
157	48664/2025	24.06.2025	FAO- 662/2019	S.C.D.DASH	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Seat No-9)
158	48668/2025	24.06.2025	ABLAPL- 6929/2025	B S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-06-20		(Seat No-9)
159	48670/2025	24.06.2025	ABLAPL- 6818/2025	P PRADHAN	C.O.	COURT NO. 25	Order Dtd. 2025-06-20		(Seat No-9)
160	48672/2025	24.06.2025	ABLAPL-	B S SWAIN	C.O.	COURT NO.	Order Dtd.	BAIL-1	(Seat

			5269/2025			17	2025-05-12		No-3)
161	48674/2025	24.06.2025	ABLAPL-6829/2025	B S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-08-08		(Seat No-3)
162	48676/2025	24.06.2025	ABLAPL-6688/2025	G K ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-19		(Seat No-3)
163	48680/2025	24.06.2025	WP (C) - 16626/2025	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	WRIT BRANCH-4	(Seat No-19)
164	48681/2025	24.06.2025	WP (C) - 13298/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-19)
165	48684/2025	24.06.2025	WP (C) - 16450/2025	M R PADHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	WRIT BRANCH-4	(Seat No-19)
166	48685/2025	24.06.2025	WP (C) - 16443/2025	M R PADHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	WRIT BRANCH-5	(Seat No-22)
167	48686/2025	24.06.2025	ABLAPL-6916/2025	B P TANGA	C.O.	COURT NO. 17	Order Dtd. 2025-08-07		(Seat No-22)
168	48687/2025	24.06.2025	CRLA-17/2025	JP KAR	C.O.	COURT NO. 17	Order Dtd. 2025-06-19		(Seat No-22)
169	48688/2025	24.06.2025	CRLREV-185/2025	D P DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-19		(Seat No-22)
170	48689/2025	24.06.2025	WP (C) - 15928/2025	M R PADHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	WRIT BRANCH-5	(Seat No-22)
171	48690/2025	24.06.2025	ABLAPL-6823/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-22)
172	48691/2025	24.06.2025	WP (C) - 16376/2025	M R PADHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-22)
173	48692/2025	24.06.2025	ABLAPL-6882/2025	B BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-22)
174	48693/2025	24.06.2025	WP (C) - 15918/2025	M R PADHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	WRIT BRANCH-8	(Seat No-29)
175	48694/2025	24.06.2025	ABLAPL-6939/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-12)
176	48695/2025	24.06.2025	ABLAPL-3806/2025	AK SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-12)
177	48696/2025	24.06.2025	ABLAPL-4158/2025	J BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-12)
178	48698/2025	24.06.2025	ABLAPL-5377/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-12)

179	48699/2025	24.06.2025	ABLAPL-6030/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-12)
180	48700/2025	24.06.2025	ABLAPL-1982/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-1	(Seat No-1)
181	48702/2025	24.06.2025	ABLAPL-5415/2025	B MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-1	(Seat No-6)
182	48703/2025	24.06.2025	ABLAPL-6044/2025	S BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-6)
183	48704/2025	24.06.2025	ABLAPL-6812/2025	PRAKASH CHANDRA DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-6)
184	48705/2025	24.06.2025	ABLAPL-6940/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-11)
185	48706/2025	24.06.2025	ABLAPL-6954/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-08-11		(Seat No-11)
186	48707/2025	24.06.2025	ABLAPL-6955/2025	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-11)
187	48708/2025	24.06.2025	ABLAPL-6947/2025	MANAS RANJAN DHAL	C.O.	COURT NO. 17	Order Dtd. 2025-07-30		(Seat No-11)
188	48709/2025	24.06.2025	WP (C) - 17034/2025	G JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-11)
189	48710/2025	24.06.2025	WP (C) - 17006/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-11)
190	48711/2025	24.06.2025	WP (C) - 16316/2025	JR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-36)
191	48712/2025	24.06.2025	WP (C) - 15157/2025	S C SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-36)
192	48713/2025	24.06.2025	WP (C) - 16455/2025	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-32)
193	48714/2025	24.06.2025	WP (C) - 17004/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
194	48715/2025	24.06.2025	WP (C) - 17003/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
195	48716/2025	24.06.2025	WP (C) - 17001/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-2	(Seat No-7)
196	48717/2025	24.06.2025	WP (C) - 17027/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
197	48718/2025	24.06.2025	WP (C) - 17000/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION	(Seat No-119)

								BENCH-3)	
198	48719/2025	24.06.2025	WP (C) - 16998/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-2	(Seat No-6)
199	48720/2025	24.06.2025	WP (C) - 17020/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-6)
200	48721/2025	24.06.2025	WP (C) - 16997/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-6)
201	48722/2025	24.06.2025	WP (C) - 17019/2025	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-8	(Seat No- 39)
202	48723/2025	24.06.2025	WP (C) - 16216/2025	M S HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No- 22)
203	48724/2025	24.06.2025	WP (C) - 16995/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-2	(Seat No-7)
204	48725/2025	24.06.2025	WP (C) - 17022/2025	B SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-7)
205	48726/2025	24.06.2025	WP (C) - 16979/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-7)
206	48727/2025	24.06.2025	WP (C) - 16977/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-7)
207	48728/2025	24.06.2025	WP (C) - 17027/2025	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-7)
208	48729/2025	24.06.2025	WP (C) - 16973/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-8	(Seat No- 39)
209	48730/2025	24.06.2025	WP (C) - 16969/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No- 39)
210	48731/2025	24.06.2025	WP (C) - 15491/2025	M DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-4	(Seat No- 38)
211	48732/2025	24.06.2025	WP (C) - 16965/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-2	(Seat No-6)
212	48733/2025	24.06.2025	WP (C) - 15479/2025	M DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-6)
213	48734/2025	24.06.2025	WP (C) - 16963/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-2	(Seat No-6)
214	48735/2025	24.06.2025	WP (C) - 15048/2025	S S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-6)
215	48736/2025	24.06.2025	WP (C) - 16960/2025	PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
216	48737/2025	24.06.2025	WP (C) - 16626/2025	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	WRIT BRANCH-4	(Seat No- 19)
217	48738/2025	24.06.2025	WP (C) - 15100/2025	P PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-07-22	WRIT BRANCH-3	(Seat No- 28)
218	48739/2025	24.06.2025	WP (C) - 16742/2025	S K DASH	C.O.	COURT NO. 6	Order Dtd. 2025-07-07	WRIT BRANCH-8	(Seat No-

									39)
219	48740/2025	24.06.2025	WP (C) - 16707/2025	S K DASH	C.O.	COURT NO. 6	Order Dtd. 2025-07-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
220	48741/2025	24.06.2025	WP (C) - 16808/2025	N C SINHA	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	WRIT BRANCH-1	(Seat No-3)
221	48742/2025	24.06.2025	WP (C) - 16397/2025	D PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	WRIT BRANCH-6	(Seat No-26)
222	48743/2025	24.06.2025	WP (C) - 16358/2025	A K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-07-23	WRIT BRANCH-7	(Seat No-5)
223	48744/2025	24.06.2025	WP (C) - 17012/2025	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2025-07-23	WRIT BRANCH-2	(Seat No-7)
224	48745/2025	24.06.2025	WP (C) - 16569/2025	P K PANI	C.O.	COURT NO. 6	Order Dtd. 2025-07-23		(Seat No-7)
225	48746/2025	24.06.2025	WP (C) - 17045/2025	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-07-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
226	48747/2025	24.06.2025	WP (C) - 11202/2025	B MAHALI	C.O.	COURT NO. 6	Order Dtd. 2025-07-23		(Seat No-120)
227	48748/2025	24.06.2025	WP (C) - 16380/2025	A K DAS	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	WRIT BRANCH-2	(Seat No-6)
228	48749/2025	24.06.2025	WP (C) - 16641/2025	L D SAHOO A	C.O.	COURT NO. 23	Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
229	48750/2025	24.06.2025	WP (C) - 15857/2025	A DAS	C.O.	COURT NO. 23	Order Dtd. 2025-08-04	WRIT BRANCH-1	(Seat No-1)
230	48751/2025	24.06.2025	WP (C) - 15622/2025	K C TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2025-08-04	WRIT BRANCH-3	(Seat No-12)
231	48752/2025	24.06.2025	WP (C) - 15608/2025	K C TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2025-06-23	WRIT BRANCH-1	(Seat No-2)
232	48753/2025	24.06.2025	WP (C) - 16643/2025	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-08-04		(Seat No-2)
233	48754/2025	24.06.2025	WP (C) - 16601/2025	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-06-23		(Seat No-2)
234	48756/2025	24.06.2025	ABLAPL-6922/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-08	BAIL-2	(Seat No-12)
235	48757/2025	24.06.2025	WP (C) - 7997/2025	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-19		(Seat No-12)
236	48758/2025	24.06.2025	ABLAPL-6758/2025	A. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-1	(Seat No-6)
237	48761/2025	24.06.2025	CRLMC-2062/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-6)
238	48762/2025	24.06.2025	CRLMC-1750/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-6)

239	48763/2025	24.06.2025	CRLMC-1813/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-6)
240	48764/2025	24.06.2025	CRLMC-3237/2024	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-6)
241	48765/2025	24.06.2025	WP (C) - 16198/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	WRIT BRANCH-2	(Seat No-7)
242	48766/2025	24.06.2025	WP (C) - 16202/2025	M. R. BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	WRIT BRANCH-2	(Seat No-7)
243	48767/2025	24.06.2025	ABLAPL-6821/2025	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Seat No-9)
244	48768/2025	24.06.2025	ABLAPL-6066/2025	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-1	(Seat No-3)
245	48769/2025	24.06.2025	ABLAPL-2027/2025	P. R. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-04-24		(Seat No-3)
246	48770/2025	24.06.2025	ABLAPL-6386/2025	K. C. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-1	(Seat No-5)
247	48771/2025	24.06.2025	ABLAPL-6949/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-5)
248	48775/2025	24.06.2025	BLAPL-13754/2023	BISWAMITRA RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-1	(Seat No-1)
249	48776/2025	24.06.2025	BLAPL-8439/2023	RAHUL SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	BAIL-2	(Seat No-12)
250	48780/2025	24.06.2025	WP (C) - 14876/2025	DILIP KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2025-06-23	WRIT BRANCH-3	(Seat No-28)
251	48784/2025	24.06.2025	CONTC-6094/2024	B K DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	CONTEMPT	(Seat No-1)
252	48785/2025	24.06.2025	CMP-802/2025	S MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-20		(Seat No-1)
253	48789/2025	24.06.2025	CMP-810/2025	K C PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-1)
254	48790/2025	24.06.2025	CMP-905/2025	N ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-23		(Seat No-1)
255	48798/2025	24.06.2025	CMP-896/2025	P K JENA	C.O.	COURT NO. 23	Order Dtd. 2025-08-12		(Seat No-1)
256	48800/2025	24.06.2025	CMP-812/2025	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-08-12	WRIT BRANCH-5	(Seat No-23)
257	48803/2025	24.06.2025	CMP-558/2025	S DAS	C.O.	COURT NO. 23	Order Dtd. 2025-08-07		(Seat No-23)
258	48805/2025	24.06.2025	CMP-286/2025	P K PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-07		(Seat No-23)
259	48808/2025	24.06.2025	CMP-285/2025	RAMAKRISHNA NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-23		(Seat No-23)
260	48810/2025	24.06.2025	CMP-241/2025	P K PAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-08-06		(Seat No-23)
261	48812/2025	24.06.2025	CMP-	P K DAS	C.O.	COURT NO.	Order Dtd.		(Seat

			154/2025			3 OLD	2025-06-20		No-23)
262	48816/2025	24.06.2025	CRLMC-1991/2025	M D BISWAL	C.O.	COURT NO. 3	Order Dtd. 2025-06-20		(Seat No-23)
263	48818/2025	24.06.2025	CRLMC-1619/2025	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20	CRIMINAL MISC	(Seat No-7)
264	48821/2025	24.06.2025	CRLMC-1905/2025	M S HASAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-7)
265	48823/2025	24.06.2025	CRLMC-1784/2025	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	CRIMINAL MISC	(Seat No-1)
266	48825/2025	24.06.2025	CRLMC-1641/2025	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-1)
267	48828/2025	24.06.2025	CRLMC-1873/2025	L D SAHOO A	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-1)
268	48829/2025	24.06.2025	CRLMC-1859/2025	D K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-1)
269	48832/2025	24.06.2025	CONTC-1756/2025	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20		(Seat No-1)
270	48834/2025	24.06.2025	CRLREV-235/2025	J SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-20		(Seat No-1)
271	48839/2025	24.06.2025	CRLMC-2129/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-1)
272	48841/2025	24.06.2025	WA-2171/2024	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-1)
273	48842/2025	24.06.2025	MATA-11/2008	S MITRA	C.O.	COURT NO. 25	Order Dtd. 2025-08-04	FIRST APPEAL	(Seat No-3)
274	48844/2025	24.06.2025	WP (C) - 16721/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No-3)
275	48845/2025	24.06.2025	WP (C) - 16279/2025	A MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No-3)
276	48847/2025	24.06.2025	CONTC-1842/2025	B DAS	C.O.	COURT NO. 25	Order Dtd. 2025-06-23		(Seat No-3)
277	48848/2025	24.06.2025	CRLMC-3544/2016	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-06-23	CRIMINAL MISC	(Seat No-5)
278	48849/2025	24.06.2025	WP (C) - 14350/2025	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 21	Order Dtd. 2025-07-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
279	48850/2025	24.06.2025	WP (C) - 9865/2025	P K MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-07-28		(Seat No-109)
280	48851/2025	24.06.2025	WP (C) - 13996/2025	T K DAS	C.O.	COURT NO. 21	Order Dtd. 2025-06-23	WRIT BRANCH-6	(Seat No-24)
281	48852/2025	24.06.2025	CONTC-1823/2025	JP KAR	C.O.	COURT NO. 21	Order Dtd. 2025-06-23		(Seat No-24)
282	48853/2025	24.06.2025	WP (C) - 16251/2025	B K MOHARANA	C.O.	COURT NO. 21	Order Dtd. 2025-07-08	WRIT BRANCH-6	(Seat No-26)
283	48854/2025	24.06.2025	WP (C) -	B K MOHARANA	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			16253/2025			21	2025-07-08	BRANCH (DIVISION BENCH-2)	No-114
284	48856/2025	24.06.2025	BLAPL-5636/2025	BALARAM SINGH	C.O.	COURT NO. 21	Order Dtd. 2025-06-23	BAIL-2	(Seat No-11)
285	48858/2025	24.06.2025	CONTC-2023/2025	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-11)
286	48860/2025	24.06.2025	ABLAPL-6747/2025	SARAT DASH	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-11)
287	48861/2025	24.06.2025	FAO-134/2025	M MISHRA	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-11)
288	48862/2025	24.06.2025	CONTC-571/2025	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-06-20		(Seat No-11)
289	48864/2025	24.06.2025	CRLREV-87/2025	J LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-20		(Seat No-11)
290	48865/2025	24.06.2025	WP (C) - 13951/2025	P MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-20		(Seat No-11)
291	48867/2025	24.06.2025	WP (C) - 12819/2025	D K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-20	WRIT BRANCH-6	(Seat No-35)
292	48870/2025	24.06.2025	CRLMC-1705/2025	T R DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-23		(Seat No-35)
293	48880/2025	24.06.2025	ABLAPL-12177/2024	A T NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-26		(Seat No-35)
294	48882/2025	24.06.2025	BLAPL-3092/2025	R B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	BAIL-1	(Seat No-3)
295	48885/2025	24.06.2025	CRLMC-1803/2025	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-3)
296	48886/2025	24.06.2025	CRLMC-1951/2025	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23	CRIMINAL MISC	(Seat No-1)
297	48888/2025	24.06.2025	CRLMC-1634/2025	A MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-23		(Seat No-1)
298	48889/2025	24.06.2025	CRLMC-2935/2024	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04		(Seat No-1)
299	48891/2025	24.06.2025	WP (C) - 15089/2025	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-04	WRIT BRANCH-1	(Seat No-2)
300	48892/2025	24.06.2025	WP (C) - 16684/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-2)
301	48893/2025	24.06.2025	CONTC-2471/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-18	CONTEMPT	(Seat No-7)
302	48894/2025	24.06.2025	ABLAPL-14581/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	BAIL-2	(Seat No-11)
303	48895/2025	24.06.2025	WP (C) -	J PRADHAN	C.O.	COURT NO.	Order Dtd.	WRIT	(Seat

			16883/2025			2 OLD	2025-06-23	BRANCH-6	No-36)
304	48896/2025	24.06.2025	ABLAPL-7044/2024	HEERA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-22		(Seat No-36)
305	48897/2025	24.06.2025	WP (C) - 16874/2025	J PRADHAN	C.O.	COURT NO. 2 OLD			(Seat No-36)
306	48898/2025	24.06.2025	ABLAPL-9750/2024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-12		(Seat No-36)
307	48899/2025	24.06.2025	WP (C) - 15638/2025	H K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-07-15	WRIT BRANCH-5	(Seat No-47)
308	48903/2025	24.06.2025	TRP (C) - 36/2022	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2025-06-23	M.J.C.	(Seat No-6)
309	48904/2025	24.06.2025	CRLMC-1577/2025	K.C.PANDA	C.O.	COURT NO. 8	Order Dtd. 2025-06-20	CRIMINAL MISC	(Seat No-7)
310	48905/2025	24.06.2025	WP (C) - 16813/2025	S DAS	C.O.	COURT NO. 23	Order Dtd. 2025-07-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
311	48906/2025	24.06.2025	CRLMC-1150/2025	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Seat No-116)
312	48909/2025	24.06.2025	CRLMC-1481/2025	S. K. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-06-20		(Seat No-116)
313	48910/2025	24.06.2025	CRLMC-1479/2025	S.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-06-20		(Seat No-116)
314	48911/2025	24.06.2025	WP (C) - 16892/2025	S.R.PANI	C.O.	COURT NO. 15	Order Dtd. 2025-06-24		(Seat No-116)
315	48912/2025	24.06.2025	CRLMC-1900/2025	R. K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2025-06-23		(Seat No-116)
316	48913/2025	24.06.2025	WP (C) - 15385/2025	R. K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2025-06-23		(Seat No-116)
317	48916/2025	24.06.2025	CRLMC-2107/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-06-23		(Seat No-116)
318	48919/2025	24.06.2025	WP (C) - 16889/2025	JADUNATH PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2025-06-23	WRIT BRANCH-8	(Seat No-41)
319	48920/2025	24.06.2025	WP (C) - 15724/2025	R.K.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-06-24	WRIT BRANCH-7	(Seat No-44)
320	48921/2025	24.06.2025	ABLAPL-7098/2025	P.K.SWAIN	C.O.	COURT NO. 15	Order Dtd. 2025-06-24		(Seat No-44)
321	48922/2025	24.06.2025	CRLREV-	S.MALLICK	C.O.	COURT NO.	Order Dtd.		(Seat

			120/2025			15	2025-06-24		No-44)
322	48923/2025	24.06.2025	WP (C) - 17217/2025	D.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-06-24	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
323	48924/2025	24.06.2025	WP (C) - 17193/2025	D.K.JENA	C.O.	COURT NO. 15	Order Dtd. 2025-06-24		(Seat No-122)
324	48925/2025	24.06.2025	WP (C) - 15043/2025	SRIKANTA BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-06-24	WRIT BRANCH-2	(Seat No-45)
325	48926/2025	24.06.2025	WP (C) - 16964/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-06-24	WRIT BRANCH-3	(Seat No-12)
326	48448/2025	24.06.2025	CONTC-5490/2023	GOPABANDHU SUNDARAY	GENERAL		Order Dtd. 2025-05-13	CONTEMPT	(Seat No-3)
327	48449/2025	24.06.2025	CRLMC-1872/2025	MANORANJAN DAS	GENERAL		Order Dtd. 2025-06-20		(Seat No-3)
328	48452/2025	24.06.2025	ABLAPL-7034/2025	BIDYADHAR PANDA	GENERAL		Order Dtd. 2025-06-23		(Seat No-3)
329	48453/2025	24.06.2025	WP (C) - 4785/2012	GOPABANDHU SUNDARAY	GENERAL		Order Dtd. 2017-04-11		(Seat No-3)
330	48455/2025	24.06.2025	TRP (C) - 229/2022	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2025-06-23	M.J.C.	(Seat No-6)
331	48456/2025	24.06.2025	OJC-7242/1999	TRINATH CHARAN BHUYAN	GENERAL		Plaint		(Seat No-6)
332	48457/2025	24.06.2025	OJC-2935/1993	TRINATH CHARAN BHUYAN	GENERAL		Plaint		(Seat No-6)
333	48460/2025	24.06.2025	CRLREV-898/2004	SAIPRIYA SAMANTA	GENERAL		Order Dtd. 2007-02-28		(Seat No-6)
334	48469/2025	24.06.2025	WPC (OA) - 1017/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-02	OA Branch	(Seat No-1)
335	48474/2025	24.06.2025	ABLAPL-15098/2023	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-06-23	BAIL-1	(Seat No-4)
336	48478/2025	24.06.2025	ABLAPL-7032/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-06-23		(Seat No-4)
337	48482/2025	24.06.2025	BLAPL-4427/2025	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2025-06-23		(Seat No-4)
338	48483/2025	24.06.2025	CRLREV-898/2004	SAIPRIYA SAMANTA	GENERAL		Judgement Dtd. 2007-02-28		(Seat No-4)
339	48485/2025	24.06.2025	WP (C) - 1748/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-30	WRIT BRANCH-5	(Seat No-47)
340	48502/2025	24.06.2025	WP (C) - 31346/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-08	WRIT BRANCH-4	(Seat No-38)
341	48507/2025	24.06.2025	WP (C) - 34321/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-23	WRIT BRANCH-3	(Seat No-14)

342	48510/2025	24.06.2025	ABLAPL-6990/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-06-23		(Seat No-14)
343	48515/2025	24.06.2025	BLAPL-10930/2024	DIBAKAR BISWAL	GENERAL		Order Dtd. 2025-06-17		(Seat No-14)
344	48534/2025	24.06.2025	WP (C) - 17661/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-05	WRIT BRANCH-2	(Seat No-7)
345	48537/2025	24.06.2025	WP (C) - 35260/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-22	WRIT BRANCH-8	(Seat No-43)
346	48583/2025	24.06.2025	WPC (OAC) - 1821/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-02-14	OA Branch	(Seat No-1)
347	48591/2025	24.06.2025	WP (C) - 30497/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-25	WRIT BRANCH-6	(Seat No-25)
348	48596/2025	24.06.2025	WPC (OAC) - 2613/2007	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-04	OA Branch	(Seat No-1)
349	48597/2025	24.06.2025	WP (C) - 30397/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-20	WRIT BRANCH-7	(Seat No-5)
350	48599/2025	24.06.2025	WP (C) - 36764/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-05	WRIT BRANCH-8	(Seat No-39)
351	48603/2025	24.06.2025	WP (C) - 33839/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-13	WRIT BRANCH-6	(Seat No-24)
352	48604/2025	24.06.2025	OJC-5684/1991	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 1992-05-11		(Seat No-24)
353	48605/2025	24.06.2025	WP (C) - 31398/2011	B K DAS	GENERAL		Order Dtd. 2025-03-20		(Seat No-24)
354	48606/2025	24.06.2025	OJC-1316/1999	MUKKALA KURMA RAO	GENERAL		Judgement Dtd. 2001-06-18		(Seat No-24)
355	48609/2025	24.06.2025	WP (C) - 30667/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-02-07	WRIT BRANCH-3	(Seat No-28)
356	48612/2025	24.06.2025	WPC (OAC) - 2477/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-05	OA Branch	(Seat No-1)
357	48622/2025	24.06.2025	WPC (OA) - 364/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-05	OA Branch	(Seat No-1)
358	48677/2025	24.06.2025	BLAPL-4642/2025	OM PRAKASH SARAN	GENERAL		Order Dtd. 2025-06-24		(Seat No-1)
359	48678/2025	24.06.2025	WP (C) - 30501/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-24	WRIT BRANCH-8	(Seat No-42)
360	48679/2025	24.06.2025	ABLAPL-3357/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-06-24	BAIL-1	(Seat No-15)
361	48774/2025	24.06.2025	WP (C) - 6926/2025	RAKESH KUMAR PATRA	GENERAL		Order Dtd. 2025-03-17	WRIT BRANCH-3	(Seat No-14)

362	48782/2025	24.06.2025	WPC (OAC) - 1217/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-08-05	OA Branch	(Seat No-1)
363	48788/2025	24.06.2025	WP (C) - 13237/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07-18	WRIT BRANCH-8	(Seat No-43)
364	48791/2025	24.06.2025	WP (C) - 22896/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-16	WRIT BRANCH-5	(Seat No-22)
365	48804/2025	24.06.2025	WP (C) - 489/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-11	WRIT BRANCH-3	(Seat No-33)
366	48815/2025	24.06.2025	WP (C) - 14878/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-15	WRIT BRANCH-4	(Seat No-17)
367	48826/2025	24.06.2025	WP (C) - 6176/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-23	WRIT BRANCH-3	(Seat No-28)
368	48830/2025	24.06.2025	WPC (OAC) - 678/2010	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-28	OA Branch	(Seat No-1)
369	48836/2025	24.06.2025	WP (C) - 32822/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-07	WRIT BRANCH-1	(Seat No-4)
370	48838/2025	24.06.2025	WP (C) - 17064/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-20	WRIT BRANCH-2	(Seat No-6)
371	48840/2025	24.06.2025	WP (C) - 34501/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-12-22	WRIT BRANCH-6	(Seat No-25)
372	48843/2025	24.06.2025	WP (C) - 19220/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-11	WRIT BRANCH-4	(Seat No-38)
373	48846/2025	24.06.2025	WP (C) - 30487/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-24	WRIT BRANCH-6	(Seat No-25)
374	48855/2025	24.06.2025	CRLMP-353/2025	AKSHAYA KUMAR BEHERA	GENERAL		Judgement Dtd. 2025-06-23		(Seat No-25)
375	48857/2025	24.06.2025	ABLAPL-6740/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-06-20		(Seat No-25)
376	48859/2025	24.06.2025	CRLMP-316/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-06-24		(Seat No-25)
377	48863/2025	24.06.2025	ABLAPL-3371/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-06-24	BAIL-1	(Seat No-14)
378	48866/2025	24.06.2025	OJC-2545/2002	MUKKALA KURMA RAO	GENERAL		Judgement Dtd. 2011-07-30		(Seat No-14)
379	48869/2025	24.06.2025	ABLAPL-6250/2025	SWARAJ PATEL	GENERAL		Order Dtd. 2025-06-20	BAIL-1	(Seat No-1)
380	48878/2025	24.06.2025	WPC (OAC) - 2994/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-11-24	OA Branch	(Seat No-1)
381	48881/2025	24.06.2025	WP (C) - 32993/2021	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2021-10-28	WRIT BRANCH-4	(Seat No-

									37)
382	48883/2025	24.06.2025	ABLAPL-8859/2024	BISWAJIT MOHANTY	GENERAL		Entire Brief	BAIL-2	(Seat No-7)
383	48884/2025	24.06.2025	WP (C) - 26883/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-11-15	WRIT BRANCH-8	(Seat No-42)
384	48887/2025	24.06.2025	WPC (OAC) - 1820/2011	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-02-15	OA Branch	(Seat No-1)
385	48890/2025	24.06.2025	WP (C) - 27340/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-10-20	WRIT BRANCH-7	(Seat No-44)
386	48900/2025	24.06.2025	WPC (OAC) - 1487/2018	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-07-12	OA Branch	(Seat No-1)
387	48901/2025	24.06.2025	WPC (OAC) - 2105/2017	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2023-04-10	OA Branch	(Seat No-1)
388	48902/2025	24.06.2025	WPC (OAC) - 3686/2015	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-05-19	OA Branch	(Seat No-1)
389	48907/2025	24.06.2025	WP (C) - 32122/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-12-02	WRIT BRANCH-1	(Seat No-3)
390	48908/2025	24.06.2025	WP (C) - 32501/2022	ANIRUDDHA SETHI	GENERAL		Order Dtd. 2022-12-06	WRIT BRANCH-5	(Seat No-23)
391	48918/2025	24.06.2025	ABLAPL-7071/2025	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2025-06-24		(Seat No-23)
392	48454/2025	24.06.2025	WP (C) - 16239/2025	S. K. SINGH	GENERAL		Order Dtd. 2025-06-19		(Seat No-23)
393	48550/2025	24.06.2025	WP (C) - 11424/2004	S DAS	GENERAL				(Seat No-23)
394	48552/2025	24.06.2025	WPC (OA) - 2021/2013	S BISWAL	GENERAL			OA Branch	(Seat No-1)
395	48555/2025	24.06.2025	WP (C) - 2831/2015	K N SAHOO	GENERAL				(Seat No-1)
396	48556/2025	24.06.2025	WP (C) - 1800/2018	B SAMAL	GENERAL			WRIT BRANCH-7	(Seat No-5)
397	48557/2025	24.06.2025	TRP (C) - 172/2022	D K MALLICK	GENERAL			M.J.C.	(Seat No-6)
398	48558/2025	24.06.2025	SA-271/1999	D K MOHANTY	GENERAL			SECOND APPEAL	(Seat No-4)
399	48559/2025	24.06.2025	WP (C) - 4525/2024	P BHUTIA	GENERAL			WRIT BRANCH-7	(Seat No-10)
400	48560/2025	24.06.2025	CRLMC-1486/2018	B K PATI	GENERAL			CRIMINAL MISC	(Seat No-2)
401	48561/2025	24.06.2025	CRLMC-1487/2018	B K PATI	GENERAL			CRIMINAL MISC	(Seat No-2)
402	48562/2025	24.06.2025	CRLMC-1488/2018	B K PATI	GENERAL			CRIMINAL MISC	(Seat No-2)
403	48563/2025	24.06.2025	WP (C) - 21070/2022	S K MOHANTY	GENERAL			WRIT BRANCH	(Seat No-

								(DIVISION BENCH-3)	118)
404	48565/2025	24.06.2025	FAO-758/2020	D BISWAL	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
405	48567/2025	24.06.2025	CONTC-5490/2023	G SUNDARA	GENERAL			CONTEMPT	(Seat No-3)
406	48569/2025	24.06.2025	WP (C) - 4785/2012	G SUNDARA	GENERAL				(Seat No-3)
407	48570/2025	24.06.2025	RSA-240/2003	T K MOHANTY	GENERAL			SECOND APPEAL	(Seat No-2)
408	48574/2025	24.06.2025	CVREV-21/1994	A K SWAIN	GENERAL				(Seat No-2)
409	48577/2025	24.06.2025	SA-268/1999	D K MOHANTY	GENERAL			SECOND APPEAL	(Seat No-4)
410	48579/2025	24.06.2025	WP (C) - 27732/2023	M BISWAL	GENERAL			WRIT BRANCH-2	(Seat No-45)
411	48582/2025	24.06.2025	ABLAPL-1935/2019	K C PANDA	GENERAL				(Seat No-45)
412	48585/2025	24.06.2025	WP (C) - 6708/2016	K C PANDA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)
413	48586/2025	24.06.2025	WP (C) - 12600/2020	R SINGH	GENERAL			WRIT BRANCH-3	(Seat No-13)
414	48588/2025	24.06.2025	WP (C) - 3459/2010	R SINGH	GENERAL			WRIT BRANCH-2	(Seat No-6)
415	48589/2025	24.06.2025	AHO-15/1993	B R SENAPATI	GENERAL				(Seat No-6)
416	48592/2025	24.06.2025	AHO-72/1994	B R SENAPATI	GENERAL				(Seat No-6)
417	48593/2025	24.06.2025	WP (C) - 26684/2013	M MOHAPATRA	GENERAL				(Seat No-6)
418	48624/2025	24.06.2025	CONTC-245/2015	S K PRADHAN	GENERAL				(Seat No-6)
419	48626/2025	24.06.2025	WP (C) - 21638/2014	P K JENA	GENERAL				(Seat No-6)
420	48629/2025	24.06.2025	WP (C) - 24617/2011	P K JENA	GENERAL			WRIT BRANCH-8	(Seat No-42)
421	48630/2025	24.06.2025	WP (C) - 13159/2014	P K JENA	GENERAL				(Seat No-42)
422	48632/2025	24.06.2025	OJC-15031/2001	P K DASH	GENERAL				(Seat No-42)
423	48635/2025	24.06.2025	WP (C) - 13160/2014	P K JENA	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-110)

424	48638/2025	24.06.2025	WP (C) - 12465/2019	TASKEEN	GENERAL			WRIT BRANCH-4	(Seat No- 19)
425	48661/2025	24.06.2025	ABLAPL- 6522/2025	ULLASH DAS	GENERAL		Order Dtd. 2025-07-23		(Seat No- 19)
426	48663/2025	24.06.2025	ABLAPL- 6508/2025	ULLASH DAS	GENERAL		Order Dtd. 2025-06-18	BAIL-2	(Seat No-7)
427	48665/2025	24.06.2025	CRLREV- 128/2025	ULLASH DAS	GENERAL		Order Dtd. 2025-06-17		(Seat No-7)
428	48666/2025	24.06.2025	MACA- 7/2024	B S SWAIN	GENERAL			MISC. APPEAL SEC.	(Seat No-7)
429	48667/2025	24.06.2025	WP (C) - 20766/2020	L BHOI	GENERAL			WRIT BRANCH-5	(Seat No- 47)
430	48669/2025	24.06.2025	WP (C) - 4211/2021	M KAR	GENERAL			WRIT BRANCH-1	(Seat No- 31)
431	48671/2025	24.06.2025	CRLREV- 780/2019	S BARIK	GENERAL			CRIMINAL REVISION	(Seat No-1)
432	48673/2025	24.06.2025	MATA- 46/2024	P BEHERA	GENERAL			FIRST APPEAL	(Seat No-5)
433	48675/2025	24.06.2025	WP (C) - 22899/2022	A SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 119)
434	48682/2025	24.06.2025	CRLMP- 181/2025	G SAHOO	GENERAL				(Seat No- 119)
435	48683/2025	24.06.2025	CRLMP- 181/2025	G SAHOO	GENERAL				(Seat No- 119)
436	48697/2025	24.06.2025	ABLAPL- 6575/2025	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2025-08-05	BAIL-1	(Seat No-6)
437	48701/2025	24.06.2025	WP (C) - 21280/2024	BALARAM SINGH	GENERAL		Order Dtd. 2025-06-19		(Seat No-6)
438	48755/2025	24.06.2025	CRLMC- 1911/2025	P R SINGH	GENERAL		Petition With Annexures		(Seat No-6)
439	48759/2025	24.06.2025	WP (C) - 11964/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-07-24		(Seat No-6)
440	48760/2025	24.06.2025	WP (C) - 11953/2025	B. N. SHADHANGI	GENERAL		Order Dtd. 2025-07-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 109)
441	48772/2025	24.06.2025	WP (C) - 16861/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-06-20	WRIT BRANCH-6	(Seat No- 36)
442	48773/2025	24.06.2025	BLAPL- 5547/2025	JADUNATH PRADHAN	GENERAL		Order Dtd. 2025-06-19	BAIL-2	(Seat No- 11)
443	48777/2025	24.06.2025	WP (C) -	J P KAR	GENERAL			WRIT	(Seat

			16711/2025					BRANCH-4	No-19)
444	48778/2025	24.06.2025	WP (C) - 7215/2025	M KAR	GENERAL				(Seat No-19)
445	48779/2025	24.06.2025	WP (C) - 16162/2025	P BEHERA	GENERAL				(Seat No-19)
446	48781/2025	24.06.2025	WP (C) - 10109/2025	C RANA	GENERAL				(Seat No-19)
447	48783/2025	24.06.2025	WP (C) - 10477/2025	P K SWAIN	GENERAL				(Seat No-19)
448	48786/2025	24.06.2025	WP (C) - 13766/2025	D BISWAL	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
449	48787/2025	24.06.2025	WP (C) - 9686/2025	P BEHERA	GENERAL			WRIT BRANCH-7	(Seat No-5)
450	48792/2025	24.06.2025	WP (C) - 12423/2025	B RATH	GENERAL			WRIT BRANCH-4	(Seat No-46)
451	48793/2025	24.06.2025	WP (C) - 16187/2025	S N SHARMA	GENERAL			WRIT BRANCH-8	(Seat No-41)
452	48794/2025	24.06.2025	WP (C) - 15250/2025	S K BISWAL	GENERAL				(Seat No-41)
453	48795/2025	24.06.2025	WP (C) - 16702/2025	S N MISHRA	GENERAL				(Seat No-41)
454	48796/2025	24.06.2025	WP (C) - 11001/2025	P K LENKA	GENERAL				(Seat No-41)
455	48797/2025	24.06.2025	WP (C) - 11667/2025	P K LENKA	GENERAL				(Seat No-41)
456	48799/2025	24.06.2025	WP (C) - 16189/2025	S N SHARMA	GENERAL			WRIT BRANCH-5	(Seat No-22)
457	48801/2025	24.06.2025	RPFAM-71/2025	P K PATRA	GENERAL				(Seat No-22)
458	48802/2025	24.06.2025	CMP-843/2025	M KAR	GENERAL				(Seat No-22)
459	48806/2025	24.06.2025	ABLAPL-705/2025	J P KAR	GENERAL		Order Dtd. 2025-04-11		(Seat No-22)
460	48807/2025	24.06.2025	MACA-150/2025	B MAHALI	GENERAL				(Seat No-22)

461	48809/2025	24.06.2025	ABLAPL-6574/2025	K C SAMAL	GENERAL				(Seat No-22)
462	48811/2025	24.06.2025	ABLAPL-3254/2025	J BARIK	GENERAL			BAIL-1	(Seat No-3)
463	48813/2025	24.06.2025	ABLAPL-6967/2025	P BEURA	GENERAL				(Seat No-3)
464	48814/2025	24.06.2025	ABLAPL-6932/2025	P BEURA	GENERAL			BAIL-2	(Seat No-17)
465	48817/2025	24.06.2025	ABLAPL-3393/2025	K C PANDA	GENERAL				(Seat No-17)
466	48819/2025	24.06.2025	ABLAPL-4482/2025	C RANA	GENERAL			BAIL-1	(Seat No-1)
467	48820/2025	24.06.2025	WA-844/2025	P BEHERA	GENERAL				(Seat No-1)
468	48822/2025	24.06.2025	TRP (C) - 398/2024	K R JENA	GENERAL				(Seat No-1)
469	48824/2025	24.06.2025	CRLMC-3143/2024	P BHUTIA	GENERAL				(Seat No-1)
470	48827/2025	24.06.2025	CONTC-5932/2024	C SAMAL	GENERAL				(Seat No-1)
471	48831/2025	24.06.2025	WP (C) - 32151/2024	Y DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
472	48833/2025	24.06.2025	RSA-427/2003	G K BEHERA	GENERAL				(Seat No-105)
473	48835/2025	24.06.2025	WP (C) - 30759/2024	B K LENKA	GENERAL				(Seat No-105)
474	48837/2025	24.06.2025	WP (C) - 23356/2024	S SAMAL	GENERAL				(Seat No-105)
475	48868/2025	24.06.2025	WP (C) - 14970/2025	ADHIKARI C R DAS	GENERAL		Order Dtd. 2025-06-03		(Seat No-105)
476	48871/2025	24.06.2025	WP (C) - 16795/2025	SURENDRA DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
477	48872/2025	24.06.2025	WP (C) - 16792/2025	SURENDRA DAS	GENERAL				(Seat No-112)
478	48873/2025	24.06.2025	CRLMP-271/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-07-10		(Seat No-112)
479	48874/2025	24.06.2025	WP (C) - 16845/2025	SURENDRA DAS	GENERAL				(Seat No-112)
480	48875/2025	24.06.2025	CRLMP-	PRAVAT	GENERAL		Order Dtd.		(Seat

			280/2025	CHANDRA BEHERA			2025-06-19		No- 112)
481	48876/2025	24.06.2025	WP (C) - 13658/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-06-20		(Seat No- 112)
482	48877/2025	24.06.2025	WP (C) - 16855/2025	PRAVAT CHANDRA BEHERA	GENERAL		Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 121)
483	48879/2025	24.06.2025	CRLMC- 1857/2025	S SAHOO	GENERAL				(Seat No- 121)
484	48914/2025	24.06.2025	WP (C) - 14819/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-06-23	WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 106)
485	48915/2025	24.06.2025	ABLAPL- 6042/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-06-17		(Seat No- 106)
486	48917/2025	24.06.2025	MATA- 368/2024	K DAS	GENERAL		Order Dtd. 2025-07-30	FIRST APPEAL	(Seat No-1)

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